GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4148 TO BE ANSWERED ON THE 28TH MARCH, 2017

PRODUCTION OF FRUITS

4148. SHRI SADASHIV LOKHANDE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has fixed any target for the production of fruits in the country during the current Five Year Plan;

(b) if so, the details thereof;

(c) the details of the investment proposed to be made by the Government in this regard, State-wise; and

(d) the steps being taken by the Government for achieving the said target?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): For XII Plan period the over target for enhancement of production of fruits and nuts crops was fixed at **105** Million Metric Tonnes to be achieved by 2016-17.

(c): The allocation made by Government in States and National Level Agencies (NLAs) under National Horticulture Mission (NHM), Horticulture Mission for North East and Himalayan (HMNEH) during 12th Plan are given in **Annexure-I.**

(d): Government of India is implementing a scheme called Mission for Integrated Development of Horticulture (MIDH). MIDH is a Centrally Sponsored Scheme for the holistic growth of the horticulture sector covering fruits, vegetables, root & tuber crops, mushrooms, spices, flowers, aromatic plants, coconut, cashew, cocoa and bamboo. While Government of India (GOI) contributes 60% of total outlay for developmental programmes in all the states except the states in North East and Himalayas, 40% share is contributed by State Governments. In the case of North Eastern States and Himalayan States, GOI contribution is 90% and 10% share is contributed by State Governments. Similarly, for development of bamboo and programmes of National Horticulture Board (NHB), Coconut Development Board (CDB), Central Institute for Horticulture (CIH), Nagaland and the National Level Agencies (NLA), GOI contribution is 100%.

Some of the steps being taken under MIDH for enhancement/promotion of horticulture

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production including fruits are as under:

- Area expansion (establishment of new orchards/gardens)
- Rejuvenation of old and senile orchards
- Setting up and strengthening of Tissue Culture (TC) units
- Setting up and modernization of nurseries
- Protected Cultivation (Poly House/Green House for production of high value vegetables)
- Import of High Yielding Variety Seeds/ planting material
- Integrated Nutrient Management (INM)
- Adoption of Integrated Pest Management (IPM)

• Promotion of High tech horticulture, precision farming, high density planting, multiple cropping system, fertigation, value addition and marketing etc.

• Capacity building of farmers and technicians for adopting improved technologies

• Post Harvest Management which includes primary processing units, minimal processing units, ripening chamber, reefer vehicle, thereby minimizing post harvest losses and value addition of produce.

State-wise details of the financial assistance to various States during the current year XII plan

SI. No.	State/Implementing Agency	(Rs. in crore) Allocation Gol (Share)				
		2012-13	2013-14	2014-15	2015-16	2016-17
1	Andhra Pradesh	116.45	127.50	74.59	71.50	64.03
2	Bihar	46.75	42.50	42.50	28.50	26.31
3	Chhattisgarh	106.25	114.75	120.70	80.00	69.23
4	Goa	3.40	4.25	4.68	3.00	2.52
5	Gujarat	106.25	119.00	130.90	78.71	71.39
6	Haryana	90.95	102.00	112.20	71.50	61.84
7	Jharkhand	63.75	68.00	68.00	45.00	40.18
8	Karnataka	119.00	119.00	124.95	81.50	72.97
9	Kerala	72.25	85.00	85.00	40.50	46.42
10	Madhya Pradesh	55.25	80.75	93.50	51.00	45.35
11	Maharashtra	136.00	*702.10	158.95	102.50	88.97
12	Orissa	68.00	85.00	93.50	57.50	49.91
13	Punjab	62.90	63.75	70.13	46.00	39.86
14	Rajasthan	80.75	85.00	89.25	55.00	50.89
15	Tamil Nadu	68.00	97.75	107.95	61.50	55.03
16	Telangana	0.00	0.00	59.71	40.50	32.90
17	Uttar Pradesh	59.50	59.50	68.00	40.00	37.27
18	West Bengal	38.25	42.50	42.50	28.50	24.91
19	Delhi	2.57	0.00	2.55	0.50	0.50
20	Puducherry	0.91	0.85	1.70	1.00	1.00
21	A & N Islands	6.97	3.00	5.00	5.00	2.00
22	Lakshadweep	0.00	0.85	1.00	1.00	0.80
23	Dadra & Nagar Haveli	0.00	1.11	1.11	1.00	0.50
24	Arunachal Pradesh	48.95	48.00	50.00	35.50	32.30
25	Assam	30.80	48.00	48.00	30.50	28.00
26	Manipur	45.90	48.00	50.00	37.50	32.00
27	Meghalaya	35.05	40.00	40.00	28.00	25.50
28	Mizoram	43.10	48.00	52.00	34.50	31.50
29	Nagaland	43.55	48.00	52.00	34.50	31.50
30	Sikkim	43.30	45.00	49.00	34.50	30.50
31	Tripura	44.80	49.00	54.00	37.50	33.00
32	Jammu & Kashmir	35.20	30.00	60.00	61.78	46.00
33	Himachal Pradesh	30.00	32.00	48.00	31.50	32.00
34	Uttarakhand	19.35	30.00	46.00	22.50	31.00
35	ICAR/SFAC/NHB	80.00	84.00	0.00	0.00	(
	Total	1804.15	2554.16	2107.37	1379.49	1238.08

* During 2013-14, an amount of Rs. 557.60 crore was allocated and released to Maharashtra for rejuvenation of orchards in drought affected districts

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